THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3432/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Roushan Lal,

District & Sessions Judge,

Karbi Anglong.

Dated Guwahati the 29 May, 2025.

Sub:

Restricted holiday.

Ref:-

Your letter dtd. 26.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 26.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3433/A, dated 29.5.2125

Copy to:

1. The Project Manager, Gauhati High Court,Guwahati.

JT. REGISTRAR (VIGILANCE)

29.08.25